



Government of Jammu and Kashmir

**Finance Department**

Civil Secretariat, Srinagar.

\*\*\*\*\*

**Notification**

Srinagar, the 29<sup>th</sup> of July, 2016

**SRO 247** In exercise of the powers conferred by sub-section (2) of section 3 of the Jammu and Kashmir Entry Tax on Goods Act, 2000, (Act No. IV of 2000), the Government hereby exempt from payment of entry tax, leviable under the said Act, the following three machinery/equipments(S.No. 1 to 3) to be imported into the State by G. K Medical Trust, Lalchowk, Srinagar, for providing Health Care facilities to the poor and down trodden sections of the society subject to the condition that the Chairman of the said trust undertakes that the equipments so imported are exclusively meant for the aforesaid purpose and user charges will be levied at affordable price from the ailing masses by the administration of diagnostic laboratory operationlized by the said trust and no tax benefit percolate to the supplier.

S.NO.	Description of Equipments	Quantity
1.	AU 481-10E Chemistry Analyzer AU480.	01.
2.	Hematology Analyzer LH750.	01.
3.	Nephlemetry.	01.

By order of the Government of Jammu and Kashmir.

Sd/-

**(Navin K. Choudhary), IAS**

Commissioner/Secretary to Government  
Finance Department

No. ET/Exemp/119/2016

Dated: 29-07-2016

Copy to the:-

1. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Commissioner, Commercial Taxes Department, J&K, Jammu.
3. Excise Commissioner, J&K, Jammu.
4. Deputy Commissioner Commercial Taxes, Check Post Lakhanpur.
5. Private Secretary to Chief Secretary.
6. Private Secretary to Commissioner/Secretary, Finance.
7. Chairman, G.K Medical Trust, 2<sup>nd</sup> Floor, Yemberzal Complex, Court Road, Lalchowk, Srinagar-190001.
8. Stock file/Incharge website, Finance.

**(T K Bhat), KAS**

Additional Secretary to Government  
Finance Department

29-07-16